

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

O.A.No.240/2006

Monday this the 17<sup>th</sup> day of April, 2006.

**CORAM:**

**HON'BLE MR. GEORGE PARACKEN, JUDICIAL MEMBER**

Geethamma M.T.,  
Kalackalparambil House,  
Kanjuramchira, Alappuzha-688 007. Applicant

(By Advocate Shri Philip T. Varghese)

Vs.

(By Advocate Shri TPM Ibrahim Khan, SCGSC)

The application having been heard on 17.4.06, the Tribunal on the same day delivered the following:

ORDER

**HON'BLE MR. GEORGE PARACKEN, JUDICIAL MEMBER**

When this case was taken up, Shri TPM Ibrahim Khan, SCGSC has informed that the applicant's name has since been included in the list of candidates for interview scheduled to be held on 18.4.06. The relief sought by the applicant in the O.A.itself is for a direction to the respondents to consider her in the selection process. Both the counsels have, therefore, submitted that, the O.A.itself has become infructuous and it can be closed.

2. Accordingly O.A. is dismissed as infructuous.

Dated the 17<sup>th</sup> April, 2006.

GEORGE PARACKEN  
JUDICIAL MEMBER